

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2771
TO BE ANSWERED ON 28.12.2018

Ban on Polythene

2771. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) Whether the Government has formulated or proposes to formulate any effective scheme to effectively control or monitor the polythene manufacturing companies so as to implement the ban on polythene;
- (b) If so, the details thereof;
- (c) If not, whether the Government proposes to prepare a special programme for the daily monitoring of all such factories;
- (d) If so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a)&(b) The Central Government has notified Plastic Waste Management Rules, 2016, which *inter alia* regulates manufacture, sale, distribution and use of plastic carry bags including plastic sheets for packaging or wrapping. The use of plastic carry bags, including polyethylene carry bags, with thickness less than 50 micron is prohibited. Further, the use of plastic packaging for gutkha, tobacco and pan masala is also prohibited. The rules mandate prior-registration of manufacturers and producers of plastic carry bag, multi-layered packaging or recyclers of plastic, with concerned State Pollution Control Boards, Pollution Control Committees (SPCBs/ PCCs) or with Central Pollution Control Board (CPCB) as the case may be. The SPCBs/ PCCs are required to issue or renew registration to plastic waste recycling/ processing units based on valid consent under the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974); Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981) and Certificate of Registration issued by the District Industries Centre or any other authorised Government agency. Further, Producers are mandated to set up plastic waste management system, duly endorsed by the Secretary, Urban Development of the State Government, for the purpose of issuance or renewal of registration.

The Central Government is not considering ban on the use of polythene bags completely throughout the country, however, many State Governments and local bodies have imposed ban on plastic carry bags, irrespective of its thickness, in order to prevent littering of plastic.

(c)&(d) Question does not arise in view of (a) and (b) above.